

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) On an average a little over 1000 students pass out from the Sainik Schools in the country every year. Of them, a little over 14%, on an average, have joined NDA.

(b) No, Sir.

(c) Total amount spent on all the Sainik Schools during 1992-93, school-wise, is indicated in the enclosed *Statement*.

#### STATEMENT

Srl. No.	Name of the School	Actual & Exp. during 1992-93 (in Rupees)
1.	Amravathinagar . . . . .	7615872
2.	Balachadi . . . . .	6441074
3.	Bhubaneswar . . . . .	7209536
4.	Bijapur . . . . .	7121268
5.	Chittorgarh . . . . .	6947683
6.	Ghorakhal . . . . .	6220026
7.	Goalpara . . . . .	7779195
8.	Imphal . . . . .	5519485
9.	Kapurthala . . . . .	7136136
10.	Kazhakootam . . . . .	7573959
11.	Korukonda . . . . .	6746209
12.	Kunjpura . . . . .	8641770
13.	Nagrota . . . . .	6087500
14.	Purulia . . . . .	6264463
15.	Rewa . . . . .	6730241
16.	Satara . . . . .	7573736
17.	Sujanpur Tira . . . . .	6058622
18.	Tilaiya . . . . .	10715175

[Translation]

#### Schemes for Women Entrepreneurs

4378. SHRIMATI MAHENDRA KUMARI

SHRIMATI KRISHNENDRA KAUR (Deepa) :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme or policy for women entrepreneurs so as to provide assistance to them in loans, marketing and infrastructural development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND DEPARTMENT OF RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b) The Government have announced policy measures for promoting and strengthening small, tiny and village enterprises on 6th August, 1991. As per these measures, women entrepreneurs will receive support through special training programmes. The Government and some Government institutions have also promulgated schemes to assist women entrepreneurs, details of which are given in the enclosed statement.

#### STATEMENT

*Details of Schemes for Women Entrepreneurs*

#### FINANCIAL :

The Industrial Finance Corporation of India has a scheme of providing one time interest subsidy determinable on a case to case basis subject to a ceiling of Rs. 20,000/- to women entrepreneurs through the agencies of State Finance Corporation (SFC) and/or banks enabling the latter to set off this subsidy against the interest payable by the unit for the loan assistance availed of itself for block capital/meeting capital cost of the project thus providing interest relief to the women entrepreneurs.

Small Industries Development Bank of India has introduced a scheme—MAHILA UDYAM NIDHI—to provide equity type of assistance to women entrepreneurs seeking up new industrial projects in small scale sector provided the cost of the project does not exceed Rs. 10 lacs. This assistance is in the form of soft loans to meet the gap in equity after taking into account the promoters contribution to the project subject to a maximum of 15% of the project cost. A nominal service charge of one percent is payable annually.

Hire purchase Scheme of the National Small Industries Corporation Ltd. is for the first generation entrepreneurs and certain concessions have been provided to women entrepreneurs under the scheme. The Corporation is providing concessions in respect

of interest, service charge, and earnest money to women entrepreneurs. The interest charged from women entrepreneurs is 1% less than the interest charged from general category entrepreneurs. Similarly, the margin money of 15% is charged instead of 20% payable by the general category. NSIC also provides concessions in service charges to women entrepreneurs.

Apart from this, some state governments are also having special financial assistance schemes for women entrepreneurs.

#### MARKETING:

The Ministry of Commerce, Deptt. of Supply have provided for marketing support through Govt. purchases to organised groups of women artisans and skilled workers. Industrial units under the State Women Development Corporations (WDC) and the organisations of women workers identified by the Deptt. of Women and Child Development are to be treated at par with KVIC for the purpose of purchase and price preference.

The 409 items presently reserved for exclusive purchase from the small scale sector are also reserved for Women Development Corporations.

Other things being equal purchase would be made from KVIC or Women Development Corporations or both taking into consideration any preference of the purchaser. Women Development Corporations or the State Women Development Corporations or Organisations recommended by the Deptt. of Women & Child Development from time to time would be entitled to this preference.

In respect of un-reserved items of stores, purchase will be made by open tender or limited tender, where a large scale private sector unit is also competing KVIC/WDC/SSI units would have a price preference of upto 15% over the lowest acceptable offer from the large private sector units and 5% price preference over public sector units. This facility is available to small scale units established by women entrepreneurs also.

#### INFRASTRUCTURE :

Various state governments are providing assistance to women entrepreneurs for infra-

structural development and certain states have also reserved quotas of industrial sheds/land for allocation to women entrepreneurs.

[English]

#### Functioning of Canteen Stores Department in Andhra Pradesh

4379. PROF. UMMAREDDY VENKATESWARLU :

Will the PRIME MINISTER be pleased to state:

(a) the number of outlets of Canteen Stores Department in Andhra Pradesh;

(b) whether organisations of Ex-servicemen have been expressing grievances/resentments against the functioning of above Canteen Stores Department;

(c) if so, the details thereof; and

(d) the measures being taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) the Canteen Stores Department (CSD), Bombay, of the Ministry of Defence, does not own or control any retail outlets, called Unit Run Canteens (URCs). The URCs are run under the private, regimental arrangements of the units/formations themselves and are only serviced by the CSD. In Andhra Pradesh there are 123 Unit Run Canteens, which are serviced by two Area Depots of the CSD at Secunderabad & Vishakapatnam.

(b) No representation against the functioning of the CSD in in Andhra Pradesh has been received so far.

(c) & (d) Do not arise.

[Translation]

#### Schemes for Slum Dwellers of New Delhi

4380. SHRI N.J. RATHVA :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the N.D.M.C. have formulated any schemes for the welfare of the slum dwellers of New Delhi area;

(b) if so, the details thereof; and